

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 19.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : MA/30/2020 IN MA/826/2019
PETITION NUMBER : TCP/95/IB/2017
NAME OF THE PETITIONER(S) : Dineshchand Surana
NAME OF THE RESPONDENT(S) : Ramakrishnan Sadasivan RP (Surana Industries
Ltd)
UNDER SECTION : Sec 60(5)(a) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **29.01.2021.**


(K.NATARAJAN)
Deputy Registrar

MS